

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 36

Dated Guwahati, the 21st August, 2018

Hon'ble the Chief Justice has been pleased to re-constitute the following Committee in the manner indicated below:-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	Secretary
01.	Rule Committee for all other Rules	1. Hon'ble Mr. Justice Ujjal Bhuyan. 2. Hon'ble Mr. Justice Achintya Malla Bujor Barua.	Registrar (Vigilance)

By Order,

Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/ 1236 / G, Dated 21st August, 2018
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- 11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

21-08-18
21/8/18